

STATEMENT

Agencywise Housing Schemes in Pipeline for the State of Uttar Pradesh (As on 31.1.96)

Sl. No.	State/Agency	Scheme Name	(Loan Amount - Rupees in Lakhs)				
			EWS Urban	LIG	MIG	HIG	Others
1.	Agra Development Authority	Plotted Dev. Sch. at Shastripuram, Ph-C, Agra.	10.98	25.24	64.15	25.42	0.00
2.	ELDECO	Construction of 141 Houses at Udyan Raksha Khand, Raibareilly Road.	0.00	0.00	0.00	0.00	186.55
3.	Gorakhpur Development Authority	Budh Vihar Housing Scheme, Gorakhpur	0.00	0.00	0.00	613.83	0.00
4.	-do-	Comp. Housing Scheme at Shastripuram, Gorakhpur.	0.00	13.75	0.00	50.42	0.00
5.	Kanpur Development Authority	Housing Scheme at Ambedkar Nagar	0.00	85.63	192.69	46.31	0.00
6.	Lucknow Development Authority	108 MIG Scheme at Vaibhav Khand Gomti Nagar, Lucknow.	0.00	0.00	179.47	0.00	0.00
7.	-do-	100 MIG Scheme at Vaibhav Khand Gomti Nagar, Lucknow	0.00	0.00	166.17	0.00	0.00
8.	-do-	Const. of 500 EWS at Hardoi Road, Lucknow.	196.57	0.00	0.00	0.00	0.00
9.	-do-	Housing Scheme at Ram Ganga Vihar Ph-II Deen Dayal Nagar, Moradabad.	0.00	186.15	0.00	305.85	0.00
10.	-do-	Housing Scheme at Mau Kanth Road, Moradabad.	0.00	56.78	0.00	435.22	0.00
11.	UP Housing and Development Board	20th HUDCO Plotted Dev. Scheme at Sec-2A, Vasundhara, Ghaziabad.	0.00	80.36	17.82	0.00	0.00

Defence Outlay

182. SHRI PHOOL CHAND VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to enhance the defence outlay in view of the external threats;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). The defence outlay is decided by the Government depending upon the obtaining threat scenario and the overall availability of resources. Our defence forces will be adequately geared to meet all eventualities.

*[English]***Housing Complexes for Members**

183. SHRIMATI VASUNDHRA RAJE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to set up separate housing complexes for Ministers;

(b) if so, the details thereof and the reasons therefor;

(c) the areas identified for the purpose; and

(d) the date by which the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) No, Sir.